

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION No. 105/2010

Sub: Application for grant of inter-State transmission licence to Jindal Power Limited.

Date of hearing : 21.12.2010

Coram : Dr. Pramod Deo, Chairperson
Shri S. Jayaraman, Member
Shri V. S. Verma, Member
Shri M. Deena Dayalan, Member

Petitioner : Jindal Power Limited

Parties present : Shri Saurabh Chauhan, Advocate, JPL
Shri Vijay, JPL

This petition has been filed by Jindal Power Ltd. for grant of transmission licence for the dedicated transmission line of its thermal power plant located at Tamnar, District Raigarh in the State of Chhattisgarh. The Commission in its order dated 10.12.2010 had directed the applicant to confirm on affidavit that the conditions mentioned in para 20 of the order were acceptable to it before further proceeding in the matter. The Commission had further directed the applicant to serve copy of the application on Long Term Transmission Customer (LTTC) of the transmission line for which the licence has been sought.

2. Learned counsel for the applicant submitted during the hearing that the applicant has filed an affidavit on 20.12.2010 accepting the conditions mentioned in para 20 of the order dated 10.12.2010. The learned counsel sought time to serve the copy of the application on the LTTCs of the transmission line.

3. The Commission allowed the prayer of the applicant. Accordingly, the applicant shall serve the copy of the application on the LTTCs of the transmission line by 10.1.2011. The LTTCs are allowed time till 20.1.2011 to file their objections and the applicant may file its rejoinder, if any, by 27.1.2011.

4. The matter shall be listed for hearing on 8.2.2010.

sd/-
(T. Rout)
Joint Chief (Law)